

DIVISION BENCH

ITEM NO.146

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

Cont. A. No. 1/2022, Cont. A. No. 2/2023 IN CP No. 166/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 4th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MR. RAJEEV TALREJA & ORS V/S MTG INFRAPOWER PVT LTD & ORS.
UNDER SECTION	97 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 22nd August, 2024.

-Sd-

(Court Officer)

04th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*